NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 341/2017 in CP (CAA) No. 63/NCLT/AHM/2017 With CA(CAA) No. 36/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

Name of the Company:

Safal Consturction Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

DESIGNATION S.NO. NAME (CAPITAL LETTERS)

REPRESENTATION

SIGNATURE

1 Manuella Rand

ORDER

Learned Advocate Ms. Dharmista Raval present for Applicant in IA 341/2017.

Heard arguments of learned Counsel for Applicant.

At request of Applicant Counsel for further hearing regarding the number of creditors.

List the matter on 13.12.2017.

BÍKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of November, 2017.